

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 12-07-2024 AT 11.30 A.M. THROUGH PHYSICAL HEARING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Srivatsa International Pvt Ltd

PETITION NUMBER : IBA/31/2020

APPLICATION NUMBER : a) IA(IBC)/17(CHE)2023
b) IA(IBC)/19(CHE)2023 in IA/1409/2022
c) IA(IBC)/22(CHE)2023 in IA/1406/2022
d) IA(IBC)/10(CHE)2023 in IA/1399/2022
e) IA(IBC)/1399(CHE)2022
f) IA(IBC)/1406(CHE)2022
g) IA(IBC)/1409(CHE)2022
h) IA(IBC)/721(CHE)2022 in IA/654/2021
i) IA(IBC)/1138/CHE/2021

1. Nithiyaratham Ramasandran
Liquidator

Nithiyaratham

2. MUBARAK AHMAD.

Mubarak Ahmad

3. Karthik Seshadri

For Ranjana Jain For RB,
YES BANK

IN IA 1399/23

1406/23

10/23

17/23, 22/23

4. Chethan Sagar

for Yes Bank in IA 1409/23

TR Bhaskar

5. A. C. Sathyamoorthy

As Liquidator

- 2)(a) IA(IBC)/17(CHE)/2023 in IBA/31/2020
2)(b) IA(IBC)/19(CHE)/2023 in IA/1409/2022 in IBA/31/2020
2)(c) IA(IBC)/22(CHE)/2023 in IA/1406/2022 in IBA/31/2020
2)(d) IA(IBC)/10(CHE)/2023 in IA/1399/2022 in IBA/31/2020
2)(e) IA(IBC)/1399(CHE)/2022 in IBA/31/2020
2)(f) IA(IBC)/1406(CHE)/2022 in IBA/31/2020
2)(g) IA(IBC)/1409(CHE)/2022 in IBA/31/2020
2)(h) IA(IBC)/721(CHE)/2022 in IA/654/2021 in IBA/31/2020
2)(i) IA(IBC)/1138/CHE/2021 in IBA/31/2020

ORDER

In this case the Liquidator has filed an Affidavit on 18.06.2024 in response to the directions on earlier hearing held on 10.06.2024. Affidavit provides the detailed information of each IA without succinctly explaining each IA in a tabular form. Liquidator is directed to provide information IA wise as well as property wise which are subject matter of all the above IA's. Information be furnished within 10 days and copy be served on other parties.

Counsel for the Suspended Directors is also permitted to file the submissions within a week and copy be served on other parties.

List the matters for **physical hearing on 08.08.2024.**

Sd/-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

Sd/-

JYOTI KUMAR TRIPATHI
Member (Judicial)